CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



CP NO. 203/2004 IN OA NO. 1687/2003

This the 30th day of June, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

Narender Singh S/o Shri Joginder Singh D-8, Type II, New Police Line, Kingsway Camp, Delhi.

....Petitioner

(By Advocate: Sh. Arun Bhardwaj)

Versus

- 1. Shri K.K. Paul Commissioner of Police, Police Headquarters I.P. Estate. New Delhi.
- Shri K.D. Singh, 2. Addl. Commissioner of Police Armed Police, IP Estate, New Delhi.
- З. Shri A.K. Singh, DCP Ist Bn DAP, PHQ, IP Estate, New Delhi.

....Respondents.

ORDER (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A):

On the request of counsel for applicant, withdrawal of CP allowed with liberty to file the same at appropriate is time.

(KULDIP SINGH Member (J)

(V.K. MAJOTRA) Vice Chairman (A)

30.6.04

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